

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **12.03.2021** THROUGH PHYSICAL
HEARING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/3/2017
NAME OF PETITIONER : Prakash Rexine Pvt Ltd & 3 Ors
NAME OF RESPONDENT : G. Shreepal Samdariya
SECTION : 241/242 of CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE

ORDER

None appears for the parties in the physical hearing. In the
circumstances, the matter stands adjourned to **14.06.2021**, finally.
Non appearance of the Petitioner will result in dismissal of the Petition
for non-prosecution.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)